CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 17.07.2009

Registration No. . . C. C.P. . 27/09 . in . O.A.407/01

Shri Dudhnath Yadav Applicant (s)

VERSUS

A copy of the ORDER dated ... 15.07.2009..... passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

> 15th July 2009 CCP No.27/09

> > Petitioner by Sh.L.S.Rajput Respondents by Sh.P.Shankaran

By filing reply, the respondents have pointed out that W.P.No.11997/04 filed against the order passed by this Tribunal has been restored on 7.7.09 and therefore the matter is seized by Hon'ble High Court.

In the circumstances, we are of the view that no contempt proceedings can be pursued further and accordingly CCP is disposed of with liberty to the petitioner to take appropriate steps after disposal of W.P. and in case need arises.

Sd/-

(Ranbir Singh) (Mukesh Kumar Gupta)

AM सत्य प्रतिलिधि

अधिकारी 17/7/09



Jabalpur.